

ternational organisation to counteract the evil effects of ECM; if so, what is the reaction of our Government to it?

Mr. Speaker: That is quite a different question.

पाक-अधिकृत काश्मीर क्षेत्र पर  
चीनियों का दावा

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1283 { श्री प्र० चं० बरुआ :  
श्री प्रकाशबीर शास्त्री :  
श्री राम सेवक यादव :  
श्रीमती सावित्री निगम :  
श्री बागड़ी :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रावलपिंडी से प्रकाशित 'जम्हूरियत' नामक पाकिस्तान के सरकारी अखबार के नवीनतम संस्करण में यह समाचार छपा है कि चीनियों ने पाक-अधिकृत काश्मीर में छ: हजार मील क्षेत्र का दावा किया है ;

(ख) क्या यह भी सच है कि अपने दावे का समर्थन करने के लिए चीनियों ने कुछ दस्तावेजों की ओर निर्देश किया है ;

(ग) क्या यह भी सच है कि श्री जफरुल्ला खां ने काश्मीर के प्रश्न पर सुरक्षा परिषद में प्रस्तावित चीन पाकिस्तान समझौते का भी उल्लेख किया था ;

(घ) यदि हां, तो सरकार ने चीन सरकार, पाकिस्तान और सुरक्षा परिषद को विरोध पत्र आदि भेजे हैं ;

(ङ) क्या इन विषय पत्रों में से किसी का उत्तर मिला है ; और

(च) यदि हां, तो उसका ब्योरा क्या है ?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh

Singh). (a) The attention of the Government has been drawn to an article in the Pakistan Government weekly publication "Pak Jamhuriat" which estimates Chinese claims on Pak-held Kashmir to be around 4000 to 6000 square miles.

(b) The article in the Jamhuriat refers to the alignments shown in Chinese maps. However, Government are not aware that the Chinese have as yet used any documentary evidence to support their cartographic claims.

(c) No, Sir.

(d) The Government of India have protested to both the Governments of China and Pakistan on their agreement to 'locate and align' "their common frontier". Copies of our protest notes are placed on the Table of the House. [See Appendix III, annexure No. 72] No protest had been sent to the U. N. Security Council.

(e) No, Sir.

(f) Does not arise.

Shri P. C. Borooah: May I know whether the Government propose to take up the matter to the International Court of Justice, seeking an injunction of that court to prevent such further negotiations?

Shri Dinesh Singh: No, Sir.

Shri Hem Barua: May I know whether the complete repudiation by Soviet Russia of the unlawful claims of Pakistan on Kashmir recently in the Security Council is going to have any effect on the Chinese policy towards the dispute between Pakistan and China?

Mr. Speaker: What can this Government say as to whether it is likely to help that?

Shri Hari Vishnu Kamath: Is it a fact that in view of this happening and subsequently reported development to the effect that Pakistan and China have set a date for talks with regard to the border of Pakistan-held Kashmir, Government have decided to tell Pakistan and the Security Council

of the United Nations that Pakistan has no longer any *locus standi* with regard to the Kashmir issue and that this dispute should be regarded as a finally closed?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** Is the hon. Member referring to the major question relating to Kashmir or to the Pakistan held area of Kashmir?

**Shri Hari Vishnu Kamath:** I was saying that Pakistan has got no *locus standi* with regard to Kashmir at all now.

**Shri Jawaharlal Nehru:** I do not understand this. It cannot be answered in a sentence or two. Our case on Kashmir was presented by our representative, the Defence Minister, the other day before the Security Council very forcefully and very clearly. It is a fault that Pakistan has done, in our view, another impropriety and illegality by seeking to discuss this matter with China. It has not acted within the confines of legality.

**Shri Hari Vishnu Kamath:** In view of this development, is it not time for Government to tell the Security Council and Pakistan that the Kashmir dispute should be regarded as closed finally and once for all?

**Mr. Speaker:** That is a suggestion for action. Next question.

**Shri Hari Vishnu Kamath:** Sir, the hon. Prime Minister is willing to reply.

**Mr. Speaker:** Should I call another question?

**Shri Hari Vishnu Kamath:** He is willing to reply, otherwise we would not have requested you.

**Mr. Speaker:** He asked, "Is it not time that the Government told this to the Security Council?" That is clearly a suggestion for action and therefore I said that.

**Shri Nath Pai:** We will ask it otherwise.... (Interruption)

**Mr. Speaker:** Order, order. I had to decide on the question that was asked. That was clearly a suggestion for action. Now I have called the next question. Is Shri Kamath prepared to ask that?

**Shri Hari Vishnu Kamath:** I am in your hands entirely.

#### Indian Doctors Serving in Burma

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Will the **Prime Minister** be pleased to state:

(a) whether Government of Burma have dispensed with the services of Indian doctors employed in that country; and

(b) if so, reasons therefor?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) Yes, Sir.

(b) According to information available, three months' notices were served on 24 Indian doctors on the 5th of May by the Burmese Government. The notices are in conformity with the terms of contract entered into when the Indian doctors were recruited by the Government of Burma. The reason for such action on the part of the Burmese Government appears to be their desire to Burmanise their services.

**Shri Hari Vishnu Kamath:** What is the number of Indian doctors affected by this move of that Government?

**Shri Dinesh Singh:** I have just now read out the number. It is 24

**Shri Hari Vishnu Kamath:** May I know whether this is a fact that these doctors were sent to Burma at the express request of the then Burma Government for assistance in different sectors or activities?